

Securities Appellate Tribunal
 IN THE COURT OF :Justice Tarun Agarwala, Presiding Officer/Justice M. T. Joshi, Judicial Member
 Coram - Presiding Officer//Members
 CIVIL CAUSE LIST OF DATE :08/12/2021

Sr No.	Case Type	Case No.	Name of Parties	Name of Advocates
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MENTIONING- COURT CODE-MENTION-AT 11A.M.-11.05 A.M

115PRONOUNCEMENT-CODE-DELIVERYJUDGMENT- 11.05 A.M.

1	IRDA Appeal	4/2021	DR. SUPRATIK SANATANI and ANR. Vs. IRDA and Anr.	Dr Supratik Sanatani
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246-PART HEARD-COURTCODE-BROKERFEE- AT 11.07A.M.

2	SEBI Appeal	214/2019	Geofin Comtrade Limited Vs. SEBI	Zerick Dastur,Adv.i/b Zerick Dastur,Adv and Sol Kevic Setalvad,Sr. Adv. i/b K.Ashar and Co.
	SEBI Appeal	217/2019	Phillip Commodities India Pvt. Ltd. Vs. SEBI	P.N.Modi,Sr.Adv. i/b Prakash Shah and Associates Fredun De Vitre,Sr.Adv. i/b K.Ashar and Co.
	SEBI Appeal	218/2019	IIFL Commodities Limited Vs. SEBI	Mustafa Doctor,Sr. Adv. i/b Alliance Law Rafique Dada,Sr.Adv. i/b K.Ashar and Co.
	SEBI Appeal	288/2019 (/0000)	Anand Rathi Commodities Ltd. Vs. SEBI	Pradeep Sancheti,Sr.Adv-Shardula marchandMangaldas Kevic Setalvad,Sr. Adv. i/b K.Ashar and Co.

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	SEBI Appeal	289/2019	Motilal Oswal Commodities Broker Pvt. Ltd. Vs. SEBI	Venkatesh Dhond, Sr. Adv. i/b Parinam Law Associates Kevic Setalvad, Sr. Adv. i/b K. Ashar and Co.
	SEBI Appeal	567/2019	NSEL Vs. SEBI	Mr. Arnav Misra Advocate
	SEBI Appeal	568/2019 (/0000)	National Spot Exchange Limited Vs. SEBI and Anr.	Vaish Associates
	SEBI Appeal	569/2019 (/0000)	National Spot Exchange Limited Vs. SEBI and Anr.	Vaish Associates
	SEBI Appeal	570/2019 (/0000)	National Spot Exchange Limited Vs. SEBI and Anr.	Vaish Associates
	SEBI Appeal	571/2019 (/0000)	National Spot Exchange Limited Vs. SEBI and Anr.	Vaish Associates

71-DISPOSAL-COURTCODE-DELISTINGREGULATION-11.30A.M

3	SEBI Appeal	617/2019	Corporate Professionals Capital Private Limited Vs. SEBI	Ms. Riya Singh, Advocate K. ASHAR AND CO
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279-DISPOSAL-CODE-SOLDFROZENSHARES-AT-11.35AM

4	SEBI Appeal	43/2021	MAHAVIR SINGH CHAUHAN Vs. SEBI	R V Legal Advocates
	Misc. Application	517/2021	MAHAVIR SINGH CHAUHAN Vs. SEBI	R V LEGAL MDP AND PARTNERS

(Main Matter Number :SEBI Appeal/0000379/2021)

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Sr No.	Case Type	Case No.	Name of Parties	Name of Advocates
	SEBI Appeal	379/2021	MAHAVIRSINGH CHAUHAN Vs. SEBI	N. R V Legal Advocates
Sub Matter :		Misc. Application/0000517/2021		
<u>241-ADMDISPOSAL-COURTCODE-UPSIKLG-AT11.40AM</u>				
5	SEBI Appeal	323/2021	MR.N. RAVICHANDRAN Vs. SEBI	Mr.P R RAMESH, Advocate
Sub Matter(Disposed) :		Misc. Application/0000368/2021		
Sub Matter(Disposed) :		Misc. Application/0000369/2021		
Sub Matter(Disposed) :		Misc. Application/0000370/2021		
Sub Matter :		Misc. Application/0000946/2021		
	SEBI Appeal	324/2021	MR. PRAVEEN MOHNOT Vs. SEBI	Mr.P R Ramesh, Advocate
Sub Matter(Disposed) :		Misc. Application/0000439/2021		
Sub Matter(Disposed) :		Misc. Application/0000440/2021		
Sub Matter(Disposed) :		Misc. Application/0000441/2021		
	SEBI Appeal	325/2021	MRS. RAVICHANDRAN Vs. SEBI	ANITA Mr. P R RAMESH, Advocate
Sub Matter(Disposed) :		Misc. Application/0000525/2021		
Sub Matter(Disposed) :		Misc. Application/0000527/2021		
	SEBI Appeal	326/2021	MRS. PRIYANKA SINGHVI Vs. SEBI	Mr.P R Ramesh, Advocate
Sub Matter(Disposed) :		Misc. Application/0000542/2021		
Sub Matter(Disposed) :		Misc. Application/0000543/2021		
Sub Matter(Disposed) :		Misc. Application/0000544/2021		
	SEBI Appeal	414/2021	Mr. N. Ravichandran Vs. SEBI	Mr. P. R. Ramesh, Advocate K. ASHAR AND CO.
Sub Matter(Disposed) :		Misc. Application/0000685/2021		
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Sub Matter(Disposed) :		Misc. Application/0000687/2021		

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Sr No.	Case Type	Case No.	Name of Parties	Name of Advocates
	SEBI Appeal	415/2021	Mrs. Anita Ravichandran Vs. SEBI	
	Sub Matter(Disposed) :	Misc. Application/0000688/2021		
	Sub Matter(Disposed) :	Misc. Application/0000689/2021		
	Sub Matter(Disposed) :	Misc. Application/0000690/2021		
	SEBI Appeal	416/2021	Mr. Praveen Mohnot Vs. SEBI	Mr. P. R. Ramesh, Advocate K. ASHAR AND CO.
	Sub Matter(Disposed) :	Misc. Application/0000724/2021		
	Sub Matter(Disposed) :	Misc. Application/0000725/2021		
	Sub Matter(Disposed) :	Misc. Application/0000726/2021		
	SEBI Appeal	417/2021	Mrs. Priyanka Singhvi Vs. SEBI	Mr. P. R. Ramesh, Advocate K. ASHAR AND CO.
	Sub Matter(Disposed) :	Misc. Application/0000727/2021		
	Sub Matter(Disposed) :	Misc. Application/0000728/2021		
	Sub Matter(Disposed) :	Misc. Application/0000729/2021		
	Misc. Application	946/2021	Mr. N. Ravichandran, ANITA RAVICHANDRAN- URGENCY APPLICATION Vs. SEBI	P. R. RAMESH,ADVOCATE
	(Main Matter Number :SEBI Appeal/0000323/2021)			

559-ADMISSION-COURTCODE-ANNUALLISTINGFEE- AT 11.45A.M.

6	Misc. Application	959/2021	MR. SANKOOL SHAH-DEFREEZING OF DEMAT ACCOUNT Vs. BSE LIMITED	Corporate Attorneys
	(Main Matter Number :SEBI Appeal/0000625/2021)			
.	Misc. Application	961/2021	Mr. Arvind Bhanushali-Defreezing of Demat Vs. BSE LTD	corporate Attorneys
	(Main Matter Number :SEBI Appeal/0000626/2021)			

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6	SEBI Appeal	625/2021	MR. SANKOOL SHAH Vs. BSE LTD.	Corporate Attorneys
	Sub Matter(Disposed) :	Misc. Application/0000958/2021		
	Sub Matter :	Misc. Application/0000959/2021		
	SEBI Appeal	626/2021	MR. ARVIND BHANUSHALI Vs. BSE LTD.	Corporate Attorneys
	Sub Matter(Disposed) :	Misc. Application/0000960/2021		
	Sub Matter :	Misc. Application/0000961/2021		
<u>96ADMDIS - COURTCODE -INFOSYSOFFICER-AT 11.50A.M.</u>				
7	SEBI Appeal	689/2021	Mr. Pranshu Bhutra Vs. SEBI	Finsec Law Advisors